

(e) if so, when; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). In order to improve the reliability of services 319/320 Howrah-Mughalsarai passenger was bifurcated to run as separate train between Howrah and Mokama and another between Mokama and Buxar w.e.f. 22.12.87. Also, 400DN Mughalsarai-Patna passenger was bifurcated as separate train to run between Mughalsarai and Didarnagar and another between Didarnagar and Patna w.e.f. 1.11.88.

(d) No, Sir

(e) Does not arise.

(f) In the interest of present users.

#### **Navodaya Vidyalayas in Madhya Pradesh**

3078. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of districts of Madhya Pradesh as on October 31, 1991 where Navodaya Vidyalayas are functioning;

(b) whether it is proposed to set up Navodaya Vidyalayas in the remaining districts by March 31, 1992 there; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Out of 45 districts in Madhya Pradesh, Navodaya Vidyalayas are functioning in 29 districts as on 31.10.1991.

(b) and (c). The opening of Navodaya

Vidyalayas has to be done in a phased manner, depending upon the suitability of proposals, availability of physical facilities and financial resources. Therefore it may not be possible to set up Navodaya Vidyalayas in all the remaining districts of Madhya Pradesh by 31.3.1992.

#### **Preservation of Ancient and Historical Shrines**

3079. SHRIDATTATRAYA BANDARU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether many of the historical and ancient monuments and shrines of South India are in a dilapidated condition and getting ruined due to the vagaries of nature; and

(b) if so, the details of the proposals before the Union Government to preserve these shrines and monuments?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). The Centrally protected monuments of South India are not in a dilapidated condition. However, monuments affected due to climatic and other natural conditions are continuously attended to for conservation and preservation.

[Translation]

#### **Over bridge on Crossing Near Badaun**

3080. SHRI CHINMAYA NAND SWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether any scheme for the construction of an overbridge on railway crossing near Badaun junction is under consideration of the Government; and

(b) if so, when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No proposal in this regard has so far been sponsored by the State Government, duly consenting to bear the cost, as per rules.

(b) Does not arise.

**Primary Health Centres and Sub-Centres in H.P.**

3081. SHRI K.D.SULTANPURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any request has been made by the Himachal Pradesh Government to the Union Government to open primary health centres and sub-centres in the State; and

(b) if so, the funds provided by the Union Government to the State Government for this purpose during the last one and a half year?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir. As per the request of the Himachal Pradesh Government and their discussion with the Planning Commission 25 Primary Health Centres in 1990-91 and 5 in 1991-92 were approved .

No target for sub-centre establishment, however, could be allotted to the State due to financial constraints.

(b) The fund for establishment of Primary Health Centre is released by the Planning Commission to the States directly under State Sector Maximum Needs Programme (MNP). Funds allotted to Himachal Pradesh under Health Sector of MNP were Rs. 541.00 lakhs during 1990-91 and Rs. 775.00 lakhs during 1991-92. No funds have

been released to any State for opening sub-centre due to financial constraints.

**Disappearance of Sura Victims**

3082. SHRI MUMTAZ ANSARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of sura victims are alleged to have disappeared mysteriously from the Hindu Rao Hospital, Delhi recently; and

(b) if so, the details thereof and the steps taken to trace them out?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b) Municipal Corporation of Delhi have reported that 11 victims of sura poisoning absconded from Hindu Rao Hospital. Details of which are as under:-

1. Ramsewak, s/o Vijay, r/o Jahangirpuri
2. Unknown
3. Bhagwati Prasad s/o Durga Prasad r/o Jahangirpuri
4. Paramjeet s/o Surinder r/o Jahangirpuri
5. Narinder s/o Nathu Singh r/o Adarsh Nagar
6. Suraj s/o Mayur r/o Adarsh Nagar
7. Hari Prasad s/o Veerbal, r/o Balsawa
8. Chander Shekhar, s/o Amir Chand r/o Haidepur
9. Unknown